ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/32300/2026	SANJIT DIGAL	JITENDRA KUMAR DIGAL	/ /0
	BLAPL/11293/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		2(A)CC/0000060/2026
2	D-BLAPL/32361/2026	SACHIN NAG	SURYAKANTA DWIBEDI	BADMAL /336 /2026
	BLAPL/11294/2026	VS	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu
		STATE OF ODISHA		Spl/0000075/2026
3	D-BLAPL/32318/2026	BANDKU GOUDA @ BANDAKU BEMAL	MANOJ KUMAR PANDA	KEGAON /217 /2026
	BLAPL/11295/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA
		STATE OF ODISHA		CT/0000709/2026
4	D-BLAPL/32350/2026	CHITTARANJAN DIGAL	MANAS KUMAR CHAND	PHIRINGIA /148 /2026
	BLAPL/11296/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal
		STATE OF ODISHA		Spl/0000125/2026
5	D-BLAPL/32009/2026	BABUNA@RITESH KUMAR TRIPATHY	KULDEEP MOHANTY	ATHGARH /352 /2026
	BLAPL/11297/2026	VS	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cu
		STATE OF ODISHA		Spl/0000192/2026
6	D-BLAPL/32364/2026	IBRAHIM FARUKI @ MD. IBRAHIM FARUKI	SURYAKANTA DWIBEDI	PHIRINGIA /72 /2026
	BLAPL/11298/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal
		STATE OF ODISHA		Spl/0000089/2026
7	D-BLAPL/32407/2026	KALI PRASAD PANDIT	BIRAJA PRASANNA DAS	CYBER CRIME AND ECONOMIC OFFEN
	BLAPL/11299/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
		STATE OF ODISHA		GR/0000434/2026
8	D-BLAPL/32427/2026	ABINASH BAG	SANJIP KUMAR MOHANTA	SUNDARGARH SADAR /532 /2026
	BLAPL/11300/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (SD),SUNDERGAI
		STATE OF ODISHA		GR/0001838/2026
9	D-BLAPL/32425/2026	KAILASH CH. MOHANTY @ KAILASH MOHANTY @ BUDU	JYOTIRMAYA SAHOO	GOSANINUAGAM /354 /2026
	BLAPL/11301/2026	VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0002685/2026
10	D-BLAPL/32430/2026	PRADIP @ PRADEEP MALLICK	JYOTIRMAYA SAHOO	MOHANA /113 /2025
	BLAPL/11302/2026	VS	VS	A.D.J.,PARALAKHEMUNDI(Gajapati)
		STATE OF ODISHA		ST/0000065/2026
11	D-BLAPL/32449/2026	SRIKANTA BANGUL	AMULYA RATNA PANDA	GOCHHAPADA /156 /2025
	BLAPL/11303/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal
		STATE OF ODISHA		Spl/0000096/2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/32452/2026	LIPI BEHERA	ANIRUDHA DAS	BHANJANAGAR /857 /2026
	BLAPL/11304/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganja
		STATE OF ODISHA		Spl/0000041/2026
13	D-BLAPL/32456/2026	PAHALI @ PRAHALLAD PARIDA	SAMARESH PATTNAIK	KUJANGA /353 /2025
	BLAPL/11305/2026	VS	VS	A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats
		STATE OF ODISHA		Spl/0000018/2025
14	D-BLAPL/32457/2026	HAREKRUSHNA @ MONAJ PATRA	LAMBODOR ACHARI	BHANJANAGAR /1000 /2026
	BLAPL/11306/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAG
		STATE OF ODISHA		GR/0001730/2026
15	D-BLAPL/32472/2026	GADADHAR MALLIK	AMULYA RATNA PANDA	PHIRINGIA /138 /2025
	BLAPL/11307/2026	VS	VS	A.D.J,PHULBANI(Kandhamal)
		STATE OF ODISHA		ST/0000061/2025
16	D-BLAPL/32526/2026	G. RITA	BISWAJIT PASAYAT	BAIDYANATHPUR /246 /2026
	BLAPL/11308/2026	VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0001312/2026
17	D-BLAPL/32528/2026	PAPU @KRUPASINDHU MAJHI	KULDEEP MOHANTY	JALESWAR /464 /2026
	BLAPL/11309/2026	VS	VS	J.M.F.C,JALESWAR(Baleshwar)
		STATE OF ODISHA		CT/0000574/2026
18	D-BLAPL/32535/2026	MANOJ TAREI	DIBYA JYOTI SAHOO	SORO /642 /2026
	BLAPL/11310/2026	VS	VS	J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		CT/0001276/2026
19	D-BLAPL/32678/2026	SRIBANTA KANHAR	AMULYA RATNA PANDA	ULLUNDA /179 /2026
	BLAPL/11311/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000116/2026
20	D-BLAPL/32661/2026	SUDHIR GURU @ SUDHIRA GURU	PURNA CHANDRA DAS	TARBHA /178 /2025
	BLAPL/11312/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000042/2025
21	D-BLAPL/32372/2026	SK. AFROZ ALI	SOUMYA RANJAN DAS	PLANTSITE /913 /2026
	BLAPL/11313/2026	VS	VS	S.D.J.M.(P),ROURKELA(Sundargarh)
		STATE OF ODISHA		GR/0002986/2026
22	D-BLAPL/32696/2026	TULUSA BEHERA	HIMANSHU SEKHAR MISHRA	BOLANGIR SADAR /362 /2026
	BLAPL/11314/2026	VS	VS	SPECIAL JUDGE,BALANGIR(Balangir)
		STATE OF ODISHA		Spl/0000033/2026
23	D-CMP/50318/2026	SHIVA SHANKAR TRIPATHY	DEEPALI MAHAPATRA	/ /

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	CMP/1825/2026	VS	VS	CIVIL JUDGE (SD),JEYPORE(Koraput)
		USHARANI @SUMATI TRIPATHY		TS/0000157/1985
24	D-CMP/50327/2026	LUTHERAN MAHILA SAMITY,KENDRAPARA	DEEPALI MAHAPATRA	/ /
	CMP/1826/2026	VS	VS	DIST.&SESSIONS JUDGE,KENDRAPARA
		DR. MINARANI BHUYAN		Fao/0000017/2026
25	D-CMP/50403/2026	SAKUNTALA MOHAPATRA	SAMVIT MOHANTY	/ /
	CMP/1827/2026	VS	VS	DISTRICT & SESSIONS JUDGE,JAGATSI
		STATE OF ODISHA		RFA/0000038/2018
26	D-CMP/50394/2026	SNEHALATA PATI	MANMAYA KUMAR DASH	/ /
	CMP/1828/2026	VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kho
		LAXMIPRIYA JENA		IA/0000001/2026
27	D-CMP/50392/2026	M/S. SOM DISTILLERIES AND BREWERIES ODISHA PVT. LTD., CUTACK	BIBEKANANDA UDGATA	/ /
	CMP/1829/2026	VS	VS	SR CIVIL JUDGE (COMMERCIAL COUR
		M/S. ANHEUSER BUSCH INBEV INDIA LTD.		EC/0000253/2018
28	D-CMP/50350/2026	AMIT KUMAR BEHERA	SAMIR KUMAR MISHRA, SR.ADV.	/ /
	CMP/1830/2026	VS	VS	A.D.J., NILGIRI(Baleshwar)
		MINASHREE BEHERA		Fao/0000024/2022
29	D-CMP/50401/2026	DEBIDUTTA SETHI	HARIPAD MOHANTY	/ /
	CMP/1831/2026	VS	VS	DISTRICT & SESSIONS JUDGE,CUTTAC
		SUKANTI SETHI		IA/0000001/2026
30	D-CMP/50399/2026	RENUBALA BEHERA	PRASANNA KUMAR RATH	/ /
	CMP/1832/2026	VS	VS	ADDL CIVIL JUDGE (SD), KENDRAPARA
		PRAKASH CHANDRA BEHERA		CS/0000491/2025
31	D-CMP/50265/2026	BIJEN MITRA	ASHOK KUMAR SAHOO	/ /
	CMP/1833/2026	VS	VS	A.D.J.,KENDRAPARA(Kendrapara)
		BIBEKANANDA SAMDAR		RFA/0000009/2018
32	D-CMP/50191/2026	RABINDRA GHADEI	SATRUGHNA DASH (A)	/ /
	CMP/1834/2026	VS	VS	CIVIL JUDGE (SD),JAJPUR(Jajapur)
		GIRIDHARI JENA		CS/0000295/2013
33	D-CMP/49886/2026	STATE BANK OF INDIA, BHUBANESWAR	BHASKAR CHANDRA PANDA	/ /
	CMP/1835/2026	VS	VS	2ND A.D.J.,CUTTACK(Cuttack)
		JYOTSNAMAYEE SATPATHY		RFA/0000507/2022
34	D-CMP/50089/2026	KRUSHNA CHANDRA PRADHAN	SANJAY KUMAR PRADHAN	/ /
	CMP/1836/2026	VS	VS	2ND ADDL. CIVIL JUDGE(SD),GANJAM,

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		BIRA JURA PRADHAN @ KRUSHNA CHANDRA PRADHAN		CS/0000476/2023
35	D-CONTC/36487/2026	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	/ /
	CONTC/7312/2026	VS	VS	()
		ABHIMANYU DAS, I.I.C KHANDAGIRI POLICE STATION, BHUBANESWAR		//
36	D-CONTC/33525/2026	PRASANTA KUMAR TRIPATHY	JYOTI RANJAN KHUNTIA	/ /
	CONTC/7313/2026	VS	VS	()
		ARAVIND AGRAWAL, I.A.S.		//
37	D-CONTC/49743/2026	SARITA PARIDA	ADV.	/ /
	CONTC/7314/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
38	D-CONTC/49978/2026	SALITA PATRA	ADV.	/ /
	CONTC/7315/2026	VS	VS	()
		DR.BIJAY KETAN UPADHYAYA, IAS, DIRECTOR,O.L.L.C DEPT. GOVT. OF ODISHA		//
39	D-CONTC/49746/2026	HARIPADA DALAI	ABHISEK AGARWAL	/ /
	CONTC/7316/2026	VS	VS	()
		USHA PADHEE, IAS		//
40	D-CONTC/49996/2026	AVA PATNAIK	AVIJIT PATNAIK	/ /
	CONTC/7317/2026	VS	VS	()
		CHINMAYEE KANHAR, OAS (S) REGISTRAR, BERHAMPUR UNIVERSITY, BHANJA VIHAR, BERHAMPUR		//
41	D-CONTC/49773/2026	DUMESH PATEL	ADV.	/ /
	CONTC/7318/2026	VS	VS	()
		ANANYA DAS,I.A.S		//
42	D-CONTC/50001/2026	RABINDRANATH PANIGRAHI	AVIJIT PATNAIK	/ /
	CONTC/7319/2026	VS	VS	()
		CHINMAYEE KANHAR, OAS (S) REGISTRAR, BERHAMPUR UNIVERSITY, BHANJA VIHAR, BERHAMPUR		//
43	D-CONTC/50022/2026	SUBHRANSU PATRA	ADV.	/ /
	CONTC/7320/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS,COMMNR. CUM SECY.,SCHOOL AND MASS EDUCATION DEPT.,ODISHA		//
44	D-CONTC/50028/2026	TAPASWINI PATTNAIK	ADV.	/ /
	CONTC/7321/2026	VS	VS	()
		KALI PRASANNA MOHAPATRA, IAS, DIRECTOR,HIGHER EDUCATION,ODISHA		//
45	D-CONTC/49796/2026	SASMITA PANIGRAHY	ADV.	/ /
	CONTC/7322/2026	VS	VS	()
		DR.MANJURANI JENA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GAJAPATI		//

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46	D-CONTC/50030/2026	DEBENDRA KUMAR BADHAI	ADV.	/ /
	CONTC/7323/2026	VS	VS	()
		ARAVIND AGRAWAL, IAS, PRINCIPAL SECY.,HIGHER EDUCATION DEPT.,ODISHA		//
47	D-CONTC/49799/2026	MINATI GOUDA	ADV.	/ /
	CONTC/7324/2026	VS	VS	()
		DR.MANJURANI JENA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GAJAPATI		//
48	D-CONTC/50031/2026	BIJAY KUMAR RAM	ADV.	/ /
	CONTC/7325/2026	VS	VS	()
		KALI PRASANNA MOHAPATRA, IAS,DIRECTOR,HIGHER EDUCATION,ODISHA		//
49	D-CONTC/50068/2026	REENA RANI DAS	ADV.	/ /
	CONTC/7326/2026	VS	VS	()
		KALI PRASANNA MOHAPATRA, IAS		//
50	D-CONTC/50040/2026	RAGHUNANDAN SINGH	LAMBODAR PRADHAN	/ /
	CONTC/7327/2026	VS	VS	()
		LAXMI TIRIA, ADDL. TAHASILDAR, BHUBANESWAR		//
51	D-CONTC/49794/2026	GEDELA RATI DEVI	ADV.	/ /
	CONTC/7328/2026	VS	VS	()
		DR. MANJURANI JENA CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, (CDM AND PHO), GAJAPATI		//
52	D-CONTC/50043/2026	MANJULATA MAHARANA	ADV.	/ /
	CONTC/7329/2026	VS	VS	()
		ASWATHY S., IAS,COMMNR. CUM SECY.,HEALTH AND F.W DEPT.,ODISHA		//
53	D-CONTC/50066/2026	CHINMAY SUNDARAY	ADV.	/ /
	CONTC/7330/2026	VS	VS	()
		ALOK KUMAR JENA, (OAS), ADDL. COMMISSIONER, (ENFORCEMENT), BDA, BHUBANESWAR		//
54	D-CONTC/50110/2026	GOLAP BARIK	RASHMI KANTA ACHARYA	/ /
	CONTC/7331/2026	VS	VS	()
		INDRAMANI TRIPATHY, IAS,SECY.ODISHA BUILDING AND OTHER CONSTRUCTION WORKERS WELFARE BOARD,BBSR		//
55	D-CONTC/48804/2026	DILLIP KUMAR SAMAL	ADV.	/ /
	CONTC/7332/2026	VS	VS	()
		SHUBHA SARMA, PRINCIPAL SECRETARY TO GOVT. OF ODISHA WATER RESOURCES DEPT., BHUBANESWAR		//
56	D-CONTC/50184/2026	RENUKABALA MOHANTY	ADV.	/ /
	CONTC/7333/2026	VS	VS	()
		SURYA KUMAR NAYAK, O.A.S.(I) TAHASILDAR, BHOGRAI,BALASORE		//
57	D-CONTC/50185/2026	LAXMIPRIYA MOHAPATRA	ADV.	/ /

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	CONTC/7334/2026	VS	VS	()
		JUGALESWARI DASH, IAS,DIRECTOR SECONDARY EDUCATION,ODISHA		//
58	D-CONTC/50192/2026	NURAJAN BIBI	AMIYA RANJAN SETHY	/ /
	CONTC/7335/2026	VS	VS	()
		J SONAL, COLLECTOR DIST.MAGISTRATE, JAGATSINGHPUR		//
59	D-CONTC/50205/2026	NIRANJAN GURU	ADV.	/ /
	CONTC/7336/2026	VS	VS	()
		JUGALESWARI DASH, IAS, DIRECTOR,SECONDARY EDUCATION,ODISHA		//
60	D-CONTC/50081/2026	HRUSHIKESH SAHOO	ADV	/ /
	CONTC/7337/2026	VS	VS	()
		SHUBHA SHARMA, PRINCIPAL SECRETARY. GOVT. OF ODISHA, WATER RESOURCES DEPARTMENT,KHURDA		//
61	D-CONTC/50228/2026	MADHUSMITA MIRDHA	MANAS KUMAR SWAIN	/ /
	CONTC/7338/2026	VS	VS	()
		MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT.,ODISHA		//
62	D-CONTC/50082/2026	UMAKANTA NAYAK	ADV	/ /
	CONTC/7339/2026	VS	VS	()
		RABI NARAYAN MISHRA. DISTRICT WELFARE OFFICER, KANDHAMAL		//
63	D-CONTC/50084/2026	LAXMAN MOHANTA	ADV.	/ /
	CONTC/7340/2026	VS	VS	()
		DR. NOONSAVATH THIRUMALA NAIK, I.A.S		//
64	D-CONTC/50213/2026	JAJNESWAR DASH	ADV.	/ /
	CONTC/7341/2026	VS	VS	()
		MRUTYUNJAY TRIPATHY, THE TAHASILDAR, BHUBANESWAR		//
65	D-CONTC/50269/2026	TEERTHANKAR MANDHATA	SOUGAT DASH	/ /
	CONTC/7342/2026	VS	VS	()
		KANAKCHAMPA MEHER, ADDITIONAL COMMISSIONER REVISION COURT BHUBANESWAR		//
66	D-CONTC/50253/2026	BIJAYEENI SWAIN	SWAGAT KUMAR SAHU	/ /
	CONTC/7343/2026	VS	VS	()
		MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT.,ODISHA		//
67	D-CONTC/50354/2026	SATYA NARAYAN PANDA	ADV.	/ /
	CONTC/7344/2026	VS	VS	()
		ASWATHY S, I.A.S.		//
68	D-CONTC/50267/2026	DR. MADHUBRATA SATPATHY	ADV	/ /
	CONTC/7345/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		ARVIND AGRAVL,IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPT.,ODISHA		//
69	D-CRLA/32712/2026	BIJAYA KUMAR SAHU@SAHOO	DIPTI RANJAN BHOKTA	JEYPORE VIGILANCE /60 /2015
	CRLA/1002/2026	VS	VS	SPL.JUDGE(VIG.),JEYPORE(Koraput)
		STATE OF ODISHA(VIG.)		GR/0000037/2015
70	D-CRLMA/32444/2026	HEMANTA KUMAR PANIGRAHI	ASHUTOSH MISHRA	SAHID NAGAR P.S. /315 /2026
	CRLMA/131/2026	VS	VS	SPECIAL JUDGE, (C.B.I.-II),BHUBANESV
		STATE OF ODISHA		CT/0000859/2026
71	D-CRLMC/31532/2026	JATINDRA PATEL@JATINDRA KUMAR PATEL	JUGALA KISHORE PANDA	LAXMIJORE /30 /2026
	CRLMC/3943/2026	VS	VS	PO,SPL. COURT SC,ST(POA)ACT, BALA
		STATE OF ODISHA		Spl/0000004/2026
72	D-CRLMC/32491/2026	NARENDRA BEHERA@NARI	JUGALA KISHORE PANDA	ANGUL TOWN /554 /2013
	CRLMC/3944/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,ANGU
		STATE OF ODISHA		CT/0000072/2024
73	D-CRLMC/32734/2026	RINTU TARAI @ RINTU TAREI	AMULYA RATNA PANDA	SAHADEV KHUNTA /15 /2022
	CRLMC/3945/2026	VS	VS	A.D.J.,BALASORE(Baleshwar)
		STATE OF ODISHA		Spl/0000011/2022
74	D-CRLMC/32670/2026	RAMESH SA@HADU SA	JUGALA KISHORE PANDA	BARGARH SADAR /419 /2024
	CRLMC/3946/2026	VS	VS	DIST.AND SESSIONS JUDGE,BARGARH
		STATE OF ODISHA		Spl/0000096/2024
75	D-CRLMC/32412/2026	ATULYA KUMAR SWAIN	BHARAT BHUSAN ROUTRAY	KEONJHAR TOWN /459 /2026
	CRLMC/3947/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I
		STATE OF ODISHA		GR/0000874/2026
76	D-CRLMC/32299/2026	RAMESH CHANDRA MOHAPATRA	SIBA PRASAD SWAIN	/ /0
	CRLMC/3948/2026	VS	VS	S.D.J.M.,JAJPUR(Jajapur)
		STATE OF ODISHA		ICC/0000007/2002
77	D-CRLMC/32426/2026	SUKURA @ PRADEEP KUMAR BISWAL	JAYANTA KUMAR MAJHI	NILGIRI /56 /2017
	CRLMC/3949/2026	VS	VS	S.D.J.M.,NILAGIRI(Baleshwar)
		STATE OF ODISHA		CT/0000068/2017
78	D-CRLMC/27329/2026	BIJNANEE KUMAR PRADHAN	RAMESH CHANDRA PRADHAN	/ /
	CRLMC/3950/2026	VS	VS	J.M.F.C.,BERHAMPUR(Ganjam)
		UPENDRA SAHU		ICC/0000491/2019
79	D-CRLMC/27403/2026	RABINDRA KUMAR DAS@RABINDRA KUMAR DASH	RAKESH KUMAR DAS	PAPADAHANDI /57 /2024
	CRLMC/3951/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAWARANG
		STATE OF ODISHA		GR/0000419/2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMC/32751/2026	BENUDHAR PRADHAN	DEVASHIS PANDA	FATEGARH /264 /2026
	CRLMC/3952/2026	VS	VS	J.M.F.C.-CUM-CIVIL JUDGE(JD),BHAPUI
		STATE OF ODISHA		GR/0000250/2026
81	D-CRLMC/32437/2026	SURENDRA KUMAR DAS	DIBYA JYOTI SAHOO	BHADRAK TOWN /22 /2020
	CRLMC/3953/2026	VS	VS	CIVIL JUDGE (SD),BHADRAK(Bhadrak)
		KUMUDA CHANDRA BEHERA		ICC/0000382/2019
82	D-CRLMP/32735/2026	BIJAY KUMAR AGARWAL	PRASANTA KUMAR NANDA	/ /0
	CRLMP/1802/2026	VS	VS	()
		STATE OF ODISHA		//
83	D-CRLREV/32611/2026	JYOSTNARANI NAYAK	PRASANTA KUMAR JENA	/ /0
	CRLREV/806/2026	VS	VS	2ND A.D.J.,CUTTACK(Cuttack)
		SANGRAM KESHARI NAYAK		CRA/0000146/2019
84	D-CRLREV/32679/2026	KALPANA MALLICK	BUDHIRAM DAS	ERASAMA /440 /2024
	CRLREV/807/2026	VS	VS	SPECIAL JUDGE(POCSO), JAGATSINGH
		STATE OF ODISHA		Spl/0000109/2024
85	D-LAA/49256/2026	LAND ACQUISITION ZONE OFFICER OF KHURDHA ROAD BALANGIR NEW BG RAIL SWAYAMBHU MOHAPATRA,A.S.C		/ /
	LAA/176/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		DEO MAHANANDIA		LA/0000093/2023
86	D-MACA/28063/2026	DIVISIONAL MANAGER, CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD,BHUBANESWAR	AJAY KUMAR NAYAK	/ /
	MACA/1017/2026	VS	VS	3RD M.A.C.T.,BHUBANESWAR(Khordha
		HALIMUM BIBI		Mac/0000085/2023
87	D-RSA/14388/2026	TECHNO I.T.I, BERHAMPUR	SANJAY KUMAR DAS	/ /
	RSA/530/2026	VS	VS	1ST A.D.J.,BERHAMPUR(Ganjam)
		TARA ANKETAMMA REDDY		RFA/0000074/2022
88	D-WA/49489/2026	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	/ /
	WA/1434/2026	VS	VS	()
		JAYARAM JENA		//
89	D-WA/48326/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	/ /
	WA/1435/2026	VS	VS	()
		DEBASIS MOHANTY		//
90	D-WP(C)/50325/2026	BHIKARI SAHOO	GOPINATH SETHI	/ /
	WP(C)/34842/2026	VS	VS	()
		STATE OF ODISHA		//
91	D-WP(C)/50379/2026	PRAKASH CHANDRA SWAIN	AJAYA KUMAR MOHARANA	/ /

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	WP(C)/34843/2026	VS	VS	()
		STATE OF ODISHA		//
92	D-WP(C)/49669/2026	JAGANNATH PANDEY	DURGESH NARAYAN RATH	/ /
	WP(C)/34844/2026	VS	VS	()
		STATE OF ODISHA		//
93	D-WP(C)/50382/2026	SWARNAMAYEE MOHANTY	AJAYA KUMAR MOHARANA	/ /
	WP(C)/34845/2026	VS	VS	()
		STATE OF ODISHA		//
94	D-WP(C)/49714/2026	HIRANYA KUMAR PRADHAN	SWAPNA KUMAR OJHA	/ /
	WP(C)/34846/2026	VS	VS	()
		STATE OF ODISHA		//
95	D-WP(C)/49006/2026	PRAFULLA NAYAK	HIMANSHU SEKHAR PANDA	/ /
	WP(C)/34847/2026	VS	VS	()
		STATE OF ODISHA		//
96	D-WP(C)/50321/2026	BASANTA KUMAR GOUDA	BUDHIRAM DAS	/ /
	WP(C)/34848/2026	VS	VS	()
		STATE OF ODISHA		//
97	D-WP(C)/50330/2026	M/S TECHNO ENGINEERS, SUNDARGARH	ABHAY KHANDELWAL	/ /
	WP(C)/34849/2026	VS	VS	()
		COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//
98	D-WP(C)/50224/2026	DIPAK KUMAR DAS	NIRANJAN LENKA	/ /
	WP(C)/34850/2026	VS	VS	()
		STATE OF ODISHA		//
99	D-WP(C)/50324/2026	RAM NARAYAN DASH	BUDHIRAM DAS	/ /
	WP(C)/34851/2026	VS	VS	()
		STATE OF ODISHA		//
100	D-WP(C)/50389/2026	ARCELORMITTAL NIPPON STEEL INDIA LIMITED, BHUBANESWAR	AMIT PATTNAIK	/ /
	WP(C)/34852/2026	VS	VS	()
		STATE OF ODISHA		//
101	D-WP(C)/50336/2026	RAGHUNATH DAS	NIRANJAN LENKA	/ /
	WP(C)/34853/2026	VS	VS	()
		STATE OF ODISHA		//
102	D-WP(C)/50348/2026	SULOCHANA PANDA	DEBADATTA MOHANTY	/ /
	WP(C)/34854/2026	VS	VS	()

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		THE COLLECTOR, CUTTACK		//
103	D-WP(C)/49976/2026	BIKRAM DAS	GAUTAM CHARAN ROUT	/ /
	WP(C)/34855/2026	VS	VS	()
		UNION OF INDIA		//
104	D-WP(C)/50322/2026	M/S GANAPATI INTELLIGENCE SERVICES PRIVATE LIMITED, BHUBANESWAR	ABHAY KHANDELWAL	/ /
	WP(C)/34856/2026	VS	VS	()
		ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH, BHUBANESWAR		//
105	D-WP(C)/46401/2026	BHAGABATA MAHANTA	PRAKASH KUMAR MISHRA	/ /
	WP(C)/34857/2026	VS	VS	()
		STATE OF ODISHA		//
106	D-WP(C)/50284/2026	RABINDRA KUMAR BARIK	ALOK KUMAR PANDA	/ /
	WP(C)/34858/2026	VS	VS	()
		STATE OF ODISHA		//
107	D-WP(C)/50335/2026	M/S SAURAV TRANSPORT UDYOG, SUNDARGARH	ABHAY KHANDELWAL	/ /
	WP(C)/34859/2026	VS	VS	()
		COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//
108	D-WP(C)/50388/2026	PRABALA BARANA PRADHAN	SAMIM AKTAR	/ /
	WP(C)/34860/2026	VS	VS	()
		STATE OF ODISHA		//
109	D-WP(C)/50377/2026	SAPANJIT ROUT	JYOTIRMOY MOHAPATRA	/ /
	WP(C)/34861/2026	VS	VS	()
		STATE OF ODISHA		//
110	D-WP(C)/50393/2026	MANISH KUMAR PATEL	SUBHENDU KUMAR NAYAK	/ /
	WP(C)/34862/2026	VS	VS	()
		STATE OF ODISHA		//
111	D-WP(C)/49061/2026	RAJABALLABHA MISHRA	SURESH CHANDRA DASH	/ /
	WP(C)/34863/2026	VS	VS	()
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BHUBANESWAR		//
112	D-WP(C)/49977/2026	RAGHUNATH SINGH	GAUTAM CHARAN ROUT	/ /
	WP(C)/34864/2026	VS	VS	()
		UNION OF INDIA		//
113	D-WP(C)/50372/2026	M/S KALIA SNACKS, PURI	BHASKAR CHANDRA PANDA	/ /
	WP(C)/34865/2026	VS	VS	()
		MAHINDRA AND MAHINDRA FINANCIAL SERVICE LIMITED, MUMBAI		//

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114	D-WP(C)/49624/2026	SUBASH CHANDRA GOUDA@SUBASH CHANDRA GAUDA	DEEPAK RANJAN SUNDARAY	/ /
	WP(C)/34866/2026	VS	VS	()
		GENERAL MANAGER, STATE BANK OF INDIA, MAIN BRANCH, BHUBANESWAR		//
115	D-WP(C)/49654/2026	KAMINIBALA MAHALI	BISWARANJAN DALAI	/ /
	WP(C)/34867/2026	VS	VS	()
		STATE OF ODISHA		//
116	D-WP(C)/50070/2026	BISWALAL BHUJABAL	STITHI DAS	/ /
	WP(C)/34868/2026	VS	VS	()
		STATE OF ODISHA		//
117	D-WP(C)/49981/2026	RAMA CHANDRA BEHERA	SUBASH CHANDRA ACHARYA	/ /
	WP(C)/34869/2026	VS	VS	()
		BHARATI SAHU		//
118	D-WP(C)/49512/2026	PRAKASH CHANDRA LENKA	MANOJ KUMAR PANDA	/ /
	WP(C)/34870/2026	VS	VS	()
		STATE OF ODISHA		//
119	D-WP(C)/50323/2026	DILIP SAGAR	SURAJ MOHANTY	/ /
	WP(C)/34871/2026	VS	VS	()
		STATE OF ODISHA		//
120	D-WP(C)/50072/2026	PAKKI INDRAJA	STHITI DAS	/ /
	WP(C)/34872/2026	VS	VS	()
		STATE OF ODISHA		//
121	D-WP(C)/50069/2026	SWADHIN MUKHARJEE	STITHI DAS	/ /
	WP(C)/34873/2026	VS	VS	()
		STATE OF ODISHA		//
122	D-WP(C)/49513/2026	MADHUMITA DAS	SASWATA PATNAIK	/ /
	WP(C)/34874/2026	VS	VS	()
		STATE OF ODISHA		//
123	D-WP(C)/49526/2026	DHRUBA PRASAD NAYAK	PRANAB KUMAR GHOSE	/ /
	WP(C)/34875/2026	VS	VS	()
		STATE OF ODISHA		//
124	D-WP(C)/50358/2026	MURALIDHAR PRADHAN	RABINARAYAN NAYAK	/ /
	WP(C)/34876/2026	VS	VS	()
		STATE OF ODISHA		//
125	D-WP(C)/50047/2026	KHADAL PRADHAN	STITHI DAS	/ /

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	WP(C)/34877/2026	VS	VS	()
		STATE OF ODISHA		//
126	D-WP(C)/49528/2026	GHANASHYAM OJHA	SAIBRATA RATH	/ /
	WP(C)/34878/2026	VS	VS	()
		ADDITIONAL CHIEF SECRETARY TO GOVT., GENERAL ADMIN. AND PERSONAL GRIEVANCE DEPARTMENT, BHUBANESWAR		//
127	D-WP(C)/49566/2026	DHRUBA CHARAN PATI	SOURAV SUMAN BHUYAN	/ /
	WP(C)/34879/2026	VS	VS	()
		STATE OF ODISHA		//
128	D-WP(C)/50331/2026	MAMATA MANJARI KHUNTIA	PRADIPTA KISHORE BHUYAN	/ /
	WP(C)/34880/2026	VS	VS	()
		STATE OF ODISHA		//
129	D-WP(C)/50407/2026	PREMANANDA SAHOO	GHANASHYAM MUDULI	/ /
	WP(C)/34881/2026	VS	VS	()
		STATE OF ODISHA		//
130	D-WP(C)/50342/2026	GOPINATH DAS	DR. SUSANT KUMAR KANUNGO	/ /
	WP(C)/34882/2026	VS	VS	()
		STATE OF ODISHA		//
131	D-WP(C)/50435/2026	SANTOSHINI DASH	DR. BINODA KUMAR MISHRA	/ /
	WP(C)/34883/2026	VS	VS	()
		STATE OF ODISHA		//
132	D-WP(C)/50344/2026	BASTI @ BASANTI JENA	SURYAKANTA DASH	/ /
	WP(C)/34884/2026	VS	VS	()
		UNION OF INDIA		//
133	D-WP(C)/50352/2026	SATYABHAMA BEHERA	SURYAKANTA DASH	/ /
	WP(C)/34885/2026	VS	VS	()
		UNION OF INDIA		//
134	D-WP(C)/50361/2026	BIBHU PRASANNA MOHAPATRA	SAMVIT MOHANTY	/ /
	WP(C)/34886/2026	VS	VS	()
		STATE OF ODISHA		//
135	D-WP(C)/50355/2026	NARASINGHA TRIPATHY	DIPTI RANJAN MOHAPATRA	/ /
	WP(C)/34887/2026	VS	VS	()
		STATE OF ODISHA		//
136	D-WP(C)/49520/2026	MANAS RANJAN CHAND	SANJAY KUMAR PATRA	/ /
	WP(C)/34888/2026	VS	VS	()

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		ENAGIC INDIA KANGEN WATER PVT.LTD., KARNATAKA		//
137	D-WP(C)/50312/2026	KHOKAN NAYAK	AMBIKA PRASAD RAY	/ /
	WP(C)/34889/2026	VS	VS	()
		STATE OF ODISHA		//
138	D-WP(C)/50373/2026	NALINI KANTA PRADHAN @ NALINI PRADHAN	BHABANI SANKAR DAS	/ /
	WP(C)/34890/2026	VS	VS	()
		STATE OF ODISHA		//
139	D-WP(C)/50334/2026	SANYASI PATTANAYAK	SURYAKANTA DASH	/ /
	WP(C)/34891/2026	VS	VS	()
		UNION OF INDIA		//
140	D-WP(C)/50374/2026	BAHANA KANSARI	PRASANTA KUMAR SATAPATHY	/ /
	WP(C)/34892/2026	VS	VS	()
		M/S STEEL AUTHORITY OF INDIA LTD., ROURKELA STEEL PLANT, SUNDARGARH		//
141	D-WP(C)/49717/2026	PRAMOD KUMAR MOHANTY	SWAPNA KUMAR OJHA	/ /
	WP(C)/34893/2026	VS	VS	()
		STATE OF ODISHA		//
142	D-WP(C)/50338/2026	RAMA CHANDRA BINDHANI	NIRANJAN LENKA	/ /
	WP(C)/34894/2026	VS	VS	()
		STATE OF ODISHA		//
143	D-WP(C)/50380/2026	DILIP KANSARI	PRASANTA KUMAR SATAPATHY	/ /
	WP(C)/34895/2026	VS	VS	()
		M/S STEEL AUTHORITY OF INDIA LTD., ROURKELA STEEL PLANT, SUNDARGARH		//
144	D-WP(C)/50343/2026	PARBATI SAHU	NIRANJAN LENKA	/ /
	WP(C)/34896/2026	VS	VS	()
		STATE OF ODISHA		//
145	D-WP(C)/49808/2026	BALLA MADHUSUDAN RAO	SHREYANSH RAJGURU	/ /
	WP(C)/34897/2026	VS	VS	()
		STATE OF ODISHA		//
146	D-WP(C)/50437/2026	MANOJ KUMAR MAJHI	AMITABH MISHRA	/ /
	WP(C)/34898/2026	VS	VS	()
		STATE OF ODISHA		//
147	D-WP(C)/50397/2026	CHANDRA SEKHAR PRADHAN	RAJENDRA NARAYAN ROUT	/ /
	WP(C)/34899/2026	VS	VS	()
		STATE OF ODISHA		//

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148	D-WP(C)/49817/2026	SAUDAMINI GARNAIK	BIREN SANKAR TRIPATHY	/ /
	WP(C)/34900/2026	VS	VS	()
		STATE OF ODISHA		//
149	D-WP(C)/50387/2026	MAA SUNDARSUNI MATRU ASTHAN GAJALAXMI PUJA PRATISTHAN, COLLEGE BAZAR, DHENKANAL	RAJESH RANJAN SAHOO	/ /
	WP(C)/34901/2026	VS	VS	()
		STATE OF ODISHA		//
150	D-WP(C)/49887/2026	RAHAS KHATUA	BIBEKANANDA BAISAKH	/ /
	WP(C)/34902/2026	VS	VS	()
		THE REGIONAL MANAGER, LIC HOUSING FINANCE LTD., BHUBANESWAR		//
151	D-WP(C)/49316/2026	KALPANA KUMARI JENA	KAPILA CHARAN NAYAK	/ /
	WP(C)/34903/2026	VS	VS	()
		STATE OF ODISHA		//
152	D-WP(C)/50511/2026	MATHURA DEHURY	RAJESH RANJAN SAHOO	/ /
	WP(C)/34904/2026	VS	VS	()
		THE COLLECTOR-CUM-DISTRICT MAGISTRATE, DHENKANAL		//
153	D-WP(C)/50441/2026	M/S VNET INFORMATION SYSTEMS PVT. LTD., BHUBANESWAR	AMITABH MISHRA	/ /
	WP(C)/34905/2026	VS	VS	()
		UNION OF INDIA		//
154	D-WP(C)/41348/2026	M/S.SAI PACKAGE, KEONJHAR	KARITK KURMY	/ /
	WP(C)/34906/2026	VS	VS	()
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, BANIJYAKAR BHAWAN, CUTTACK		//
155	D-WP(C)/43363/2026	CHITRA REKHA SWAIN	BIJAY KUMAR MOHANTY	/ /
	WP(C)/34907/2026	VS	VS	()
		STATE OF ODISHA		//
156	D-WP(C)/49408/2026	KUNJABIHARI RATH	GYANENDRA CHANDRA SWAIN	/ /
	WP(C)/34908/2026	VS	VS	()
		STATE OF ODISHA		//
157	D-WP(C)/50457/2026	RAJAT KUMAR BEHERA	NIRANJAN LENKA	/ /
	WP(C)/34909/2026	VS	VS	()
		STATE OF ODISHA		//
158	D-WP(C)/49972/2026	JOGINATHA SAHOO	GAUTAM CHARAN ROUT	/ /
	WP(C)/34910/2026	VS	VS	()
		UNION OF INDIA		//
159	D-WP(C)/50472/2026	ABDUL REHEMAN KHAN	NIRANJAN LENKA	/ /

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	WP(C)/34911/2026	VS	VS	()
		STATE OF ODISHA		//
160	D-WP(C)/50434/2026	HIMANSHU NAYAK	SOUBHAGYA KUMAR DASH	/ /
	WP(C)/34912/2026	VS	VS	()
		STATE OF ODISHA		//
161	D-WP(C)/50503/2026	JYOTI MAHARANA	SOUMYA JYOTI BISWAL	/ /
	WP(C)/34913/2026	VS	VS	()
		THE PRINCIPAL, R.C.M.SCIENCE COLLEGE, GANJAM		//
162	D-WP(C)/50337/2026	SUJATA BHUYAN	PRADIPTA KISHORE BHUYAN	/ /
	WP(C)/34914/2026	VS	VS	()
		STATE OF ODISHA		//
163	D-WP(C)/50416/2026	NARAYAN PRADHAN	BHARAT JALLI	/ /
	WP(C)/34915/2026	VS	VS	()
		STATE OF ODISHA		//
164	D-WP(C)/50370/2026	DARAPU VARA PRASAD	RAMDAS ACHARY	/ /
	WP(C)/34916/2026	VS	VS	()
		AUTHORISED OFFICER, BANK OF INDIA, PARALAKHEMUNDI BRANCH, GAJAPATI		//
165	D-WP(C)/50385/2026	ANIRUDHA DAS	HARA PRASAD RATH	/ /
	WP(C)/34917/2026	VS	VS	()
		STATE OF ODISHA		//
166	D-WP(C)/50427/2026	BULI PRADHAN	TAPAN KUMAR BISWAL	/ /
	WP(C)/34918/2026	VS	VS	()
		STATE OF ODISHA		//
167	D-WP(C)/50273/2026	JAY BAJARANGABALI SELF HELP GROUP, CH. TIKARPADA, GANJAM	MANORANJAN MUDULI	/ /
	WP(C)/34919/2026	VS	VS	()
		STATE OF ODISHA		//
168	D-WP(C)/50339/2026	SANUWARA @ SANWARE BIBI	SURYAKANTA DASH	/ /
	WP(C)/34920/2026	VS	VS	()
		UNION OF INDIA		//
169	D-WP(C)/50345/2026	SRIMATI DAS	NIRANJAN LENKA	/ /
	WP(C)/34921/2026	VS	VS	()
		STATE OF ODISHA		//
170	D-WP(C)/49980/2026	HRUSHIKESH MOHARANA	GAUTAM CHARAN ROUT	/ /
	WP(C)/34922/2026	VS	VS	()

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		UNION OF INDIA		//
171	D-WP(C)/50438/2026	ASHIS KUMAR AGRAWAL	SOUGAT DASH	/ /
	WP(C)/34923/2026	VS	VS	()
		STATE OF ODISHA		//
172	D-WP(C)/50351/2026	LAKSHMAN SINGH	NIRANJAN LENKA	/ /
	WP(C)/34924/2026	VS	VS	()
		STATE OF ODISHA		//
173	D-WP(C)/50395/2026	CHANDRA SEKHAR SAHOO	SUDEEPTA KUMAR SINGH	/ /
	WP(C)/34925/2026	VS	VS	()
		DISTRICT REGISTRAR, JAGATSINGHPUR		//
174	D-WP(C)/49814/2026	JUNAID HASRAT	RAMDAS ACHARY	/ /
	WP(C)/34926/2026	VS	VS	()
		UNION OF INDIA		//
175	D-WP(C)/49522/2026	SUSAMA SAMAL	SUCHISMITA SARANGI	/ /
	WP(C)/34927/2026	VS	VS	()
		STATE OF ODISHA		//
176	D-ABLAPL/31997/2026	ALEKHA JENA @ TAPAN KUMAR JENA	KARUNAKAR GAYA	ASTARANGA /66 /2019
	ABLAPL/12217/2026	VS	VS	()
		STATE OF ODISHA		//
177	D-ABLAPL/32028/2026	AUROBINDO NAYAK	KHIROD KUMAR SWAIN	PHIRINGIA /134 /2026
	ABLAPL/12218/2026	VS	VS	()
		STATE OF ODISHA		//
178	D-ABLAPL/32314/2026	SK. MAIMUDDIN	PRASANT KUMAR BARIK	PURUNABAZAR /263 /2026
	ABLAPL/12219/2026	VS	VS	()
		STATE OF ODISHA		//
179	D-ABLAPL/32161/2026	SOUMENDRA KUMAR SAHOO	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/12220/2026	VS	VS	()
		STATE OF ODISHA		//
180	D-ABLAPL/32166/2026	MILAN MANDAL	UMESH CHANDRA DORA	M.V.79 /157 /2026
	ABLAPL/12221/2026	VS	VS	()
		STATE OF ODISHA		//
181	D-ABLAPL/32068/2026	DEEPAK KUMAR MULIA@KAJAL MULIA	ACHYUTANANDA PATTANAIK	CUTTACK SADAR /635 /2026
	ABLAPL/12222/2026	VS	VS	()
		STATE OF ODISHA		//

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182	D-ABLAPL/32108/2026	SK SABIR	SK JONED FAIZ	CYBER CRIME AND ECONOMIC OFFEN
	ABLAPL/12223/2026	VS	VS	()
		STATE OF ODISHA		//
183	D-ABLAPL/32125/2026	LAXMIKANTA SAHOO	PRIYA RANJAN SINGH	DHENKANAL SADAR /684 /2025
	ABLAPL/12224/2026	VS	VS	()
		STATE OF ODISHA		//
184	D-ABLAPL/32168/2026	BIBHU PRASAD PANDA	AMLAN MOHANTY	BARI RAMCHANDRAPUR /261 /2026
	ABLAPL/12225/2026	VS	VS	()
		STATE OF ODISHA		//
185	D-ABLAPL/31951/2026	SUBRAT KUMAR PRADHAN	SUJIT KUMAR SWAIN	/ /0
	ABLAPL/12226/2026	VS	VS	J.M.F.C., BARKOTE(Debagarh)
		STATE OF ODISHA		2(C)CC/0000001/2026
186	D-ABLAPL/29984/2026	KAFAIL MARUF	RAKESH KUMAR DAS	/ /0
	ABLAPL/12227/2026	VS	VS	()
		STATE OF ODISHA		//
187	D-ABLAPL/32190/2026	GHANSHYAM MISHRA	JAYDEEP PAL	ANGUL TOWN /330 /2021
	ABLAPL/12228/2026	VS	VS	()
		STATE OF ODISHA		//
188	D-ABLAPL/32132/2026	ASHISH KUMAR JENA @MAGA NAYAK	ASHESH KUMAR PRUSTY	MANCHESWAR P.S. /616 /2026
	ABLAPL/12229/2026	VS	VS	()
		STATE OF ODISHA		//
189	D-ABLAPL/32191/2026	SOVAN MISHRA	JAYDEEP PAL	ANGUL TOWN /330 /2021
	ABLAPL/12230/2026	VS	VS	()
		STATE OF ODISHA		//
190	D-ABLAPL/30923/2026	DIPTI RANJAN SWAIN @ DIPU	BIBHUTI RANJAN MOHANTY	BADAMBADI /468 /2026
	ABLAPL/12231/2026	VS	VS	()
		STATE OF ODISHA		//
191	D-ABLAPL/32376/2026	PRINCE KUMAR RAM	SOUMYA RANJAN DAS	PLANTSITE /688 /2026
	ABLAPL/12232/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-ABLAPL/32139/2026	ANIL BHOI @ ANIL KUMAR BHOI	BIKRAM KUMAR NAYAK	GOP /304 /2026
	ABLAPL/12233/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-ABLAPL/31788/2026	SWAPNA PRASAD PANDA	AMITAV TRIPATHY	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12234/2026	VS	VS	()
		STATE OF ODISHA		//
194	D-ABLAPL/31809/2026	NAZBUN NISHA BEGUM @ RUNI	SINDHU PRASAD DUBEY	DARGHA BAZAR /205 /2026
	ABLAPL/12235/2026	VS	VS	()
		STATE OF ODISHA		//
195	D-ABLAPL/32303/2026	RAGHUNATH BARIK	KULDEEP MOHANTY	JALESWAR /221 /2026
	ABLAPL/12236/2026	VS	VS	()
		STATE OF ODISHA		//
196	D-ABLAPL/30369/2026	SUDARSON MALIK	BIBEKANANDA MAHAPATRA	SUKINDA /193 /2026
	ABLAPL/12237/2026	VS	VS	()
		STATE OF ODISHA		//
197	D-ABLAPL/31840/2026	MANAS NAIK	CHITTA RANJAN PATTNAIK	DUNGURIPALI /232 /2026
	ABLAPL/12238/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-ABLAPL/31908/2026	LAXMIKANTA SAHOO	KULDEEP MOHANTY	GANIA /147 /2026
	ABLAPL/12239/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-ABLAPL/32304/2026	RISI THAPA	BHABANI PRASAD PRADHAN	SUNDARGARH TOWN /369 /2026
	ABLAPL/12240/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-ABLAPL/32356/2026	KAMALA KANTA TRIPATY @ KAMALAKANTA TRIPATHY	SURYAKANTA DWIBEDI	GOPALPUR /219 /2026
	ABLAPL/12241/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-ABLAPL/32369/2026	SAHADEB PAL @ SUREI PAL	SANTOSH KUMAR MAHANTY	/ /0
	ABLAPL/12242/2026	VS	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh)
		STATE OF ODISHA		2(A)CC/0000030/2026
202	D-ABLAPL/32373/2026	NARESH KUMAR BARIK	PARTHA SARATHI DAS	KEONJHAR SADAR /300 /2026
	ABLAPL/12243/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-ABLAPL/31342/2026	SUKADEV BISWAL	MAHENDRA KUMAR PRADHAN	SINGHADWAR PS /242 /2026
	ABLAPL/12244/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-ABLAPL/32395/2026	MANJUSHREE SAHOO	GAJENDRANATH ROUT	TIRTOL /480 /2025
	ABLAPL/12245/2026	VS	VS	()

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CASES REGISTERED REPORT AS ON :22/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
205	D-ABLAPL/31421/2026	DEEPAK KUMAR SAMANTARA	BHABANI SHANKAR DASPARIDA	KHARABEL NAGAR P.S. /592 /2026
	ABLAPL/12246/2026	VS	VS	()
		STATE OF ODISHA		//
206	D-ABLAPL/32316/2026	UPENDRA MALIK	PRAFULLA KUMAR BISWAL	AUL /387 /2026
	ABLAPL/12247/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-ABLAPL/32141/2026	TARUN BATHRA @ TARUN BATA	JNYANANANDA PANDA	AMBADOLA /181 /2026
	ABLAPL/12248/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-ABLAPL/32315/2026	SK. LALO	PRASANT KUMAR BARIK	DHAMNAGAR /435 /2026
	ABLAPL/12249/2026	VS	VS	()
		STATE OF ODISHA		//